सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – IV on 20.11.2026 were not taken up. The next date of hearing in the matters is **04.12.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1782 of 2026 **Part Heard**	Ashish Seth Vs. Ashish Singh & Ors. **With**	Namitha Marianne Mathews	Sumant Batra Sarthak Bhandari Riya Kaur Arora Aditya Jain-R1
2.	Comp. App. (AT) (Ins) No. 1784 of 2026 **Part Heard**	ICICI Bank Ltd. Vs. Ashish Singh Resolution Professional of Ferrous Infrastructure Pvt. Ltd. & Ors.	Nishi Bhankharia	Sumant Batra Sarthak Bhandari Riya Kaur Arora Aditya Jain-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar